

**IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION
WRIT PETITION (C) No. 956 OF 2020**

IN THE MATTER OF:

Firoz Iqbal Khan

Petitioners

Versus

Union of India and others

Respondents

And

In the Matter of :-

Sudarshan News Through Director Suresh Chavhanke

.... Respondent No.5

**ADDITIONAL AFFIDAVIT FILED ON BEHALF OF
SUDARSHAN NEWS, RESPONDENTS NO.5**

PAPER BOOK
(for index kindly see inside)

ADVOCATE FOR THE RESPONDENT NO.5:
VISHNU SHANKAR JAIN

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..... Respondent No.5

**ADDITIONAL AFFIDAVIT FILED ON BEHALF OF
SUDARSHAN NEWS, RESPONDENTS NO.5**

I, Suresh Chavhanke, S/o. Khanderao Chavhanke, aged about 47 years, Editor-in-Chief of Sudarshan News, Office at A-84, Sector-57, Noida, Uttar Pradesh-201307, do hereby solemnly affirm and state as under:

1. That I am Editor-in-Chief of Sudarshan News, the Respondent No.5 (“Answering Respondent”), in the present writ petition and I am competent to file this affidavit on behalf of the Answering Respondent and am fully conversant with the facts and circumstances of the case.
2. I state that the Answering Respondent has broadcast four episodes in the programme series “Bindas Bol” at 8:00 PM

on 11.09.2020, 12.09.2020, 13.09.2020 and 14.09.2020. There are around six more episodes remaining to be broadcast in the programme series.

3. I reiterate the averments made in my affidavit dated 16.09.2020 filed before this Hon'ble Court. In particular, I reiterate what is set out in paragraph nine and paragraph thirteen of the said affidavit and the averments made therein will be complied with for the remainder of the programme series. I will strictly comply with all laws while airing the remaining episodes of 'Bindas Bol' program series on the subject of UPSC Jihad. The answering respondent further states that he we will abide and comply by the programming code and directions of the Ministry of Information and Broadcasting strictly.
4. The deponent was shocked and pained when on 17.09.2008 NDTV (English News Channel) had broadcast a programme anchored by Ms. Barkha Dutt titled as "'Hindu' Terror: Myth or fact?" In this programme just adjacent to the programme caption i.e. "'Hindu' Terror: Myth or fact?", a Hindu Saint was shown with 'Tilak' and 'Chillam' and also a 'Trishul' (one of most scared symbols for Hindus and associated with most revered deity of the Hindus, 'Lord Shiva'). A true copy of photograph dated 17.09.2008 telecast by NDTV as available on Youtube channel is annexed as **Anexure A-1**.

5. I further submit that NDTV had also broadcast on 26.08.2010 a programme, again anchored by, Ms. Barkha Dutt titled as “Is ‘Saffron Terror’ real?” In the said programme a Hindu cultural gathering was shown in Saffron colour clothes. A true copy of photograph dated 26.08.2010 telecast by NDTV as available on Youtube channel is annexed as **Anexure A-2**.
6. That in light of what has been submitted in my previous affidavit dated 16.09.2020 and hereinabove, this Hon’ble Court may be pleased to vacate the injunction on the telecast of the remaining episodes of the programme series.



DEPONENT

VERIFICATION

I, the above named deponent, do hereby verify that the contents of para 1 to 6 of this affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Verified at New Delhi on this 20th day of September, 2020.



DEPONENT

ANNEXURE A-1




'Hindu' terror: Myth or fact? ▼

27K views · 11 years ago

 106  442  Share  Download  Save

 **NDTV**
85.1 lakh subscribers **SUBSCRIBE**

ANNEXURE A-2



The image shows a dense crowd of people, many wearing orange, filling a street. The video player interface is overlaid on the bottom half of the image. The video title is "Is 'Saffron Terror' real?". The video has 2.5K views and was uploaded 10 years ago. The video player shows 40 likes and 55 dislikes. The video is from the channel NDTV, which has 85.1 lakh subscribers. The video player also shows a "SUBSCRIBE" button.

Is 'Saffron Terror' real?

2.5K views · 10 years ago

40 55 Share Download Save

NDTV
85.1 lakh subscribers **SUBSCRIBE**

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I.A. No. OF 2020
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	And	

In the Matter of :-

Sudarshan News Through Director Suresh Chavhanke

.....Respondent No.5

**APPLICATION FOR EXEMPTION FROM FILING
NOTARIZED AFFIDAVIT**

TO,
HON'BLE CHIEF JUSTICE OF INDIA
AND HIS COMPANION JUDGES OF
THE SUPREME COURT OF INDIA
THE HUMBLE APPLICATION OF
THE RESPONDENT ABOVE NAMED

MOST RESPECTFULLY SHEWETH:-

1. It is most respectfully submitted that at present the Applicant/Respondent No.5 is not in a position to get the Affidavit notarized due to the situation arising out of Pandemic Covid -19.

2. That the Applicant/Respondent No.5 undertakes to file notarized affidavit immediately on normalcy of the situation.
3. That in the interest of justice present counter affidavit may be entertained without filing notarized affidavit.

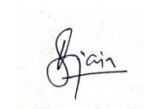
P R A Y E R

It is therefore, most respectfully prayed that this Hon'ble Court may be graciously pleased to:

- a) Exempt the Respondent No.5 from filing notarized counter affidavit; and
- b) Pass such other order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

**FOR THIS ACT OF KINDNESS THE RESPONDENT
AS IN DUTY BOUND SHALL FOREVER PRAY.**

Filed by:



VISHNU SHANKAR JAIN
Advocate for the Respondent No.5

New Delhi
Date: 20th September, 2020

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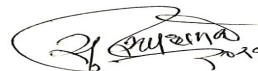
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AFFIDAVIT

I, Suresh Chavhanke, S/o. Khanderao Chavhanke, aged about 47 years, I am Editor-in-Chief of Sudarshan News, Office at A-84, Sector-57, Noida, Uttar Pradesh-201307, do hereby solemnly affirm and state as under:

1. That I am Editor-in-Chief of Sudarshan News, the Respondent No. 5, in the above petition and I am Competent to file this affidavit on its behalf. I am fully conversant with the facts and circumstances of the case hereinafter deposed.
2. That I have read and understood the contents of accompanying application. I state that the facts stated therein is true to my knowledge.



DEPONENT

VERIFICATION

I, the above named deponent, do hereby verify that the contents of para 1 to 2 of this affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Verified at New Delhi on this 20th day of September, 2020.



DEPONENT